

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


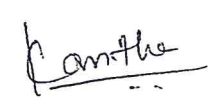
(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/169/2016  
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah  
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1.	T.K. BHASKAR	Counsel for Petitioner	
2.	S. Santhanakrishnan Triyambak Kannan Kantha Suresh	Counsel for Respondents	

**ORDER**

Counsels for both the parties are present. Representative for the Respondent prayed for time for making final submissions. At request, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)

ghk

  
MEMBER (JUDICIAL)